

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT
LOK SABHA
UNSTARRED QUESTION NO. 419
ANSWERED ON 15/09/2020

DISTRESS MIGRATION IN RURAL AREAS

419. DR. UMESH G. JADHAV:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has conducted any study recently on the level of distress migration in the country from rural areas and if so, the details thereof;
- (b) whether the rate of distress migration is higher from the rural areas of certain States than the others, if so, the details thereof and the reasons therefor; and
- (c) the steps taken by the Government apart from the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), in order to reduce distress migration?

ANSWER

MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a)&(b) Government has not conducted any study recently.

(c) The Ministry of Rural Development, *inter alia*, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay – Gramin Kaushalya Yojana (DDU-GKY), Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY) and National Social Assistance Programme (NSAP) to bring about overall improvement in the quality of life of the people in rural areas through employment generation, strengthening of livelihood opportunities, promoting self-employment, skilling of rural youths, provision of social assistance and other basic amenities. Besides, PMAY-G and PMGSY are also implemented with the objectives of meeting basic needs and developing rural infrastructure for improving living conditions of rural masses so that migration of people from rural areas to cities could be reduced.
